GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 1860 TO BE ANSWERED ON 10.03.2021

CONSTRUCTION WORKERS REGISTERED UNDER BOCW ACT, 1996

1860 SHRI DEREK O' BRIEN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the total number of construction workers registered under the Building and Other Construction Workers (BOCW) Act, 1996, as of the year 2020, State-wise;
- (b) the State-wise details of the total amount of cess available under each board as of the year 2020;
- (c) the number of welfare claims that have been filed against the number of claims that have been cleared under the BOCW Act, 1996 for 2019-20, 2020-21, State-wise; and
- (d) the details of the categorization of claims based on their financial value filed under the BOCW Act, 1996 for the year 2020?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): The details of registered construction workers and total amount of cess available are attached at Annexure.
- (c) & (d): The implementation of Welfare schemes relating to life and disability cover, education, housing, skill development etc. for Building and Other Construction Workers has been entrusted upon State/UT Welfare Boards under Section 22 of the Act and, therefore, such detailed data is maintained at the State level only.

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Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1860 to be answered on 10.03.2021 regarding "Construction workers registered under BOCW Act, 1996".

Sl. No.	Name of the States/UTs.	No. of Total Registered BOCW workers	Total amount of cess available under each State/UT Welfare Board (in Cr.)
1	Andhra Pradesh	1967484	1855.54
2	Arunachal Pradesh	44136	182.53
3	Assam	248871	875.44
4	Bihar	1729781	1379.99
5	Chhattisgarh	2001977	206.41
6	Goa	5117	159.13
7	Gujarat	683000	1468.55
8	Haryana	856980	1875.55
9	Himachal Pradesh	174968	366.00
10	J & K (including laddakh)	409162	580.74
11	Jharkhand	938700	271.51
12	Karnataka	1542432	7118.44
13	Kerala	2000304	560.34
14	Madhya Pradesh	1263005	1137.80
15	Maharashtra	1610619	7340.51
16	Manipur	139192	11.99
17	Meghalaya	28836	151.80
18	Mizoram	52947	41.18
19	Nagaland	21960	57.13
20	Odisha	2900349	527.78
21	Punjab	579212	669.75
22	Rajasthan	2501939	1033.54
23	Sikkim	38361	74.16
24	Tamil Nadu	3006021	2142.76
25	Telangana	227810	719.59
26	Tripura	99762	148.10
27	Uttar Pradesh	5670042	5284.69
28	Uttarakhand	292362	125.23
29	West Bengal	3101362	1181.78
30	Delhi	548769	2136.61
31	A&N Islands	15284	67.87
32	Chandigarh	23718	144.44
33	Dadra & Nagar Haveli	2176	29.61
34	Daman and Diu	5149	36.60
35	Lakshadweep	587	8.13
36	Puducherry	43047	26.64
		34775421	39997.86

^{*} The figures above are as per the data received from respective State / UT BOCW Welfare Boards.
